

NOTES OF THE REGISTRY

Free copy of
the order
dt. 14.5.99 may
be given to the
counsel for
both sides.

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17.5.99
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ORDERS OF THE TRIBUNAL

14.5.99

Learner Counsel for the petitioner
Shri R.C. Rathi has filed a memo seeking
withdrawal of his Original Application.

Steens Shri A.C. Rathi, learner Counsel
for the petitioner and Shri D.N. Mishra,
learnerst Counsel appearing for the
respondents. In view of memo filed
by the petitioner, the O.A. is disposed
of as withdrawn.

17/5-99
Vice-Chairman

Member(s)